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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

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**ITA 821/2015**

PR. COMMISSIONER OF INCOME  
TAX-(CENTRAL-2)

..... Appellant

Through: Ms. Suruchi Aggarwal, Senior Standing  
counsel with Ms. Lakshmi Gurung and Ms.  
Radhika Gupta, Advocates.

versus

VICTORIA MARKETING PVT. LTD.

..... Respondent

WITH

15.

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**ITA 822/2015**

PR. COMMISSIONER OF INCOME  
TAX-(CENTRAL-2)

..... Appellant

Through: Ms. Suruchi Aggarwal, Senior Standing  
counsel with Ms. Lakshmi Gurung and Ms.  
Radhika Gupta, Advocates.

versus

VICTORIA MARKETING PVT. LTD.

..... Respondent

WITH

✓ 17.

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**ITA 824/2015**

PR. COMMISSIONER OF INCOME  
TAX-(CENTRAL-2)

..... Appellant

Through: Ms. Suruchi Aggarwal, Senior Standing  
counsel with Ms. Lakshmi Gurung and Ms.  
Radhika Gupta, Advocates.



versus

VICTORIA MARKETING PVT. LTD.

..... Respondent

**AND**

18.

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**ITA 825/2015**

PR. COMMISSIONER OF INCOME  
TAX-(CENTRAL-2)

..... Appellant

Through: Ms. Suruchi Aggarwal, Senior Standing  
counsel with Ms. Lakshmi Gurung and Ms.  
Radhika Gupta, Advocates.

versus

VICTORIA MARKETING PVT. LTD.

..... Respondent

**CORAM:**  
**JUSTICE S. MURALIDHAR**  
**JUSTICE VIBHU BAKHRU**

**ORDER**

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**30.10.2015**

**CM No. 24904 of 2015(exemption) in ITA No. 821 of 2015**

**CM No. 24905 of 2015(exemption) in ITA No. 822 of 2015**

**CM No. 24907 of 2015(exemption) in ITA No. 824 of 2015**

**CM No. 24908 of 2015(exemption) in ITA No. 825 of 2015**

1. Exemptions allowed subject to all just exceptions.

2. The applications are disposed of.

**ITA Nos. 821/2015, 822/2015, 824/2015 & 826/2015**

3. In view of the order dated 28<sup>th</sup> July 2015 passed by this Court in ITA No.



509 of 2015 (*Pr. Commissioner of Income Tax (Central-II) v. Aakash Arogya Mandir Pvt. Ltd.*), no substantial question of law arises. The present appeals are dismissed.

A handwritten signature in black ink, appearing to be 'S. Muralidhar'.

**S. MURALIDHAR, J**

A handwritten signature in black ink, appearing to be 'Vibhu Bakhru'.

**VIBHU BAKHRU, J**

**OCTOBER 30, 2015/dn**